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Title: Motion for consideration to the amendment made by Rajya Sabha to the Appropriation Acts (Repeal) Bill, 2015.

(Amendments made by Rajya Sabha)

HON. CHAIRPERSON: Now, the House shall take up Item No. 35 - Shri D. V. Sadananda Gowda.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move:

"That the following amendments made by Rajya Sabha in the Bill* to repeal Appropriation Acts [including Appropriation (Railways) Acts] be taken into consideration:—

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure "2015", the figure "2016" be *substituted*.

THE SCHEDULE

3. That at page 2, line 34 be *deleted*.

4. That at page 11, line 53 be *deleted*."

HON. CHAIRPERSON: The question is:

"That the following amendments made by Rajya Sabha in the Bill to repeal Appropriation Acts [including Appropriation (Railways) Acts] be taken into consideration:—

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure "2015", the figure "2016" be *substituted*.

THE SCHEDULE

3. That at page 2, line 34 be *deleted*.

4. That at page 11, line 53 be *deleted*."

The motion was adopted.

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HON. CHAIRPERSON: We shall now take up amendments made by Rajya Sabha. I shall now put amendment Nos. 1 to 4 made by Rajya Sabha together to the vote of the House.

The question is:

"ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure "2015", the figure "2016" be *substituted*.

THE SCHEDULE

3. That at page 2, line 34 be *deleted*.

4. That at page 11, line 53 be *deleted*."

The motion was adopted.

HON. CHAIRPERSON: The Minister may now move that the amendments made by Rajya Sabha in the Appropriation Acts (Repeal) Bill, 2015, as passed by Lok Sabha, be agreed to.

SHRI D.V. SADANANDA GOWDA: Madam, I beg to move:

"That the amendments made by Rajya Sabha in the Bill
be agreed to."

HON. CHAIRPERSON: The question is:

"That the amendments made by Rajya Sabha in the Bill
be agreed to."

The motion was adopted.

15.21 hours